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**GURDEEP KAUR Vs. CENTRAL BUREAU OF INVESTIATION AND OTHERS**

Present :-    Mr. Chanchal K. Singla, Advocate for the petitioner.

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Notice of motion.

Mr. Ravi Kamal Gupta, Advocate enters appearance and accepts notice on behalf of respondent No.1-CBI; Mr. R.P.S. Bara, Addl. AG Punjab accepts notice on behalf of respondents-State; and Mr. Shailesh Aggarwal, Advocate enters appearance and files vakalatnama on behalf of respondent No.7 in the Court, the same is taken on record and they pray for some time to complete instructions and file response(s), if so advised.

On request, adjourned to 30.09.2024.

Reply(ies), if any, be filed on or before the adjourned date with copy in advance to the learned counsel for the petitioner.

**12.08.2024**

*Mangal Singh*

**(VINOD S. BHARDWAJ)**  
**JUDGE**